

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1163/2018

CHANDRASEKHAR PATEL

Appellant(s)

VERSUS

SURESH & ORS.

Respondent(s)

(IA No. 174041/2023 - EXEMPTION FROM FILING O.T., IA No. 18074/2016 - EXEMPTION FROM FILING O.T., IA No. 174040/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 149189/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 18073/2016 - PERMISSION TO FILE ANNEXURES)

WITH

Criminal Appeal No. 1164/2018

Date : 30-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Sanjay R. Hegde, Sr. Adv.
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Mr. Ritik Gupta, Adv.
Mr. Kunal Verma, Adv.
Mrs. Yugandhara Pawar Jha, Adv.
Mr. Sunil Gupta, Adv.
Mrs. Shital Gupta, Adv.
Ms. Lavanya Dhawan, Adv.Mr. Shreeyash U. Lalit, Adv.
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Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.
Mr. Argha Roy, Adv.
Mr. Gauravkumar, Adv.

For Respondent(s)

Mr. S.K. Vyas, Sr. Adv.
Mr. Yadav Narender Singh, AOR
Mr. Santosh Kumar, Adv.
Mr. Rajiv R. Mishra, Adv.
Mr. Harshvardhan Pathak, Adv.
Mr. Yash Dixit, Adv.
Ms. Suruchi Yadav, Adv.

Mr. Nachiketa Joshi, A.A.G.
Mr. Sunny Choudhary, AOR
Mr. Shashank Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Appeals are dismissed in terms of the signed non-reportable judgment.

Pending applications stand disposed of accordingly.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

[THE SIGNED NON-REPORTABLE JUDGMENT IS PLACED ON THE FILE]